Action in respect of some recommendations has already been taken by the Reserve Bank of India and the other agencies concerned. A statement indicating the main recommendations made by Mr. Toda and the present position in regard to them is laid on the Table of the House. [Placed in Library. See. No. LT—929 /69].

Food Aid by Japan

7854, SHRI TULSIDAS DASAPPA: SHRI K. P. SINGH DEO: SHRI RAM AVTAR SHARMA:

Will the Minister of FINANCE be pleased to state:

- (a) whether any agreement has been reached between Japan and India on terms of its planned extension of food aid;
- (b) if so, the broad outlines of the agreement; and
 - (c) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (c). Japan has offered assistance to India under the Food Aid Convention of the International Grains Arrangement. No agreement has yet been signed as details are still being worked out.

Nagpur (Konhadi) Thermal Project

7855. SHRI DEORAO PATIL: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether it is a fact that the foundation stone, which was laid for Nagpur (Konhadi) Power House by the Chief Minister of Maharashtra, has been stolen and the staff from the site has been withdrawn; and
- (b) if so, the action being taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). No, Sir. The work on the project is in progress but the progress is rather slow due to the limitation of funds.

ग्राम विद्यतीकरण निगम की स्थापना

7856. श्री देवराव पाटिल:

श्री मंगलाथमाडोम :

क्या सिचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने चौथी पंचवर्षीय योजना अविध में ग्राम विद्युतीकरण कार्य की गति को तेज करने के लिये 'ग्राम विद्युती-करण निगम' स्थापित करने का निर्णय किया है; और
- (ख) यदि हां, तो यह निगम कब तक स्थापित किया जायेगा और इसके क्या कृत्य होंगे ?

सिंचाई तथा विद्युत मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद): (क) और (ख). जी, हां । ग्राम विद्युतीकरण निगम शीघ्र ही स्थापित करने का प्रस्ताव है और इस से सम्बन्धित ब्यौरे पर विचार हो रहा है । यह निगम ग्राम विद्युतीकरण स्कीमों के लिये जिन में चौथी योजना में स्थापनार्थ प्रस्तावित ग्राम विद्युतीकरण सहकारिताएं भी सम्मिलित होंगी, धन की व्यवस्था करेगा।

Houses Constructed by Refugees in Arambagh, New Delhi

7857. SHRI KANWAR LAL GUPTA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT be pleased to state:

- (a) whether it is a fact that refugees from West Pakistan had constructed five houses in Arambagh Place, Pahar Ganj, New Delhi in July, 1948 on the land belonging to the Land and Development Authority:
- (b) if so, why these refugees are being used for eviction and payment of damages and why their residences have not so far been regularised under the Gadgil Assurances in spite of the latest recommendations of the Committee on Government Assurances (Second Report) presented to Lok Sabha on the 26th April, 1968;